

ANNUAL REPORT, GSICC 2021

[Under Rule 7(2)(iii) of the Gender Sensitisation and Sexual Harassment of Women at the Supreme Court of India (Prevention, Prohibition and Redressal) Regulations, 2013]

The Supreme Court Gender Sensitisation and Internal Complaints Committee (for short 'GSICC') was constituted by the then Hon'ble the Chief Justice of India vide Office Order No. 277 of 2013 dated 26.11.2013 and was re-constituted from time to time. Vide Order dated 09.07.2021 of Hon'ble the Chief Justice of India the Committee was reconstituted with the following composition:-

<i>Hon'ble Ms. Justice Indira Banerjee</i> <i>[Judge, Supreme Court of India]</i>	<i>Chairperson</i>
<i>Hon'ble Mr. Justice A. S. Bopanna</i> <i>[Judge, Supreme Court of India]</i>	<i>Member</i>
<i>Ms. Madhu Arora, Additional Registrar</i> <i>[Officer in service of the Supreme Court of India]</i>	<i>Member-Secretary</i>
<i>Ms. V. Mohana, Senior Advocate</i> <i>[Senior Member of the Supreme Court Bar under Clause 4(2)(b)]</i>	<i>Member</i>
<i>Mr. Soumyajit Pani, Advocate</i> <i>[Representative of the Supreme Court Bar Association under Clause 4(2)(c)]</i>	<i>Member</i>
<i>Ms. Abha Sharma, Advocate-on-Record</i> <i>[Representative of the Supreme Court Advocate-on-Record Association under Clause 4(2)(d)]</i>	<i>Member</i>
<i>Ms. Vijay Laxmi</i> <i>[Representative of the Supreme Court Bar Clerks' Association under Clause 4(2)(e)]</i>	<i>Member</i>

*Ms. Abha Singhal Joshi, Former Director,
Multiple Action Research Group [Nominee
of Hon'ble the Chief Justice of India under
Clause 4(2)(f)]* *Member*

*Mr. Jaideep Gupta, Sr. Advocate
(Senior Member of the Supreme Court Bar Association)
[Nominee of Hon'ble the Chief Justice of India
under Clause 4(2)(h)]* *Member*

Prof. (Dr.) Mrinal Satish, Chairperson,
Delhi Judicial Academy
[Nominee of Hon'ble the Chief Justice of India
under Clause 4(2)(h)]* *Member*

**(Now Professor of Law, National Law School of India University, Bangalore)*

MEETINGS OF THE MEMBERS:

In the year 2021, the following meetings/discussions were held:

Date	Venue	Attended by	Discussion
15.02.2021	Through Video Conferencing (Google Meet)	<p style="text-align: center;"><u>Chairperson</u></p> <p>Hon'ble Ms. Justice Indira Banerjee</p> <p style="text-align: center;"><u>Members</u></p> <p>Hon'ble Mr. Justice A. S. Bopanna Ms. Madhu Arora Ms. V. Mohana Mr. Jaideep Gupta Ms. Abha Singhal Joshi Mr. Soumyajit Pani Ms. Abha Sharma</p>	<i>The meeting was conducted to organize the International Women's Day, 2021 and it was decided to invite an International Speaker for the celebration. Meeting was adjourned for 16.02.2021</i>
16.02.2021	Through Video Conferencing (Google Meet)	<p style="text-align: center;"><u>Chairperson</u></p> <p>Hon'ble Ms. Justice Indira Banerjee</p> <p style="text-align: center;"><u>Members</u></p> <p>Hon'ble Mr. Justice A. S. Bopanna Ms. Madhu Arora Ms. V. Mohana Mr. Jaideep Gupta Ms. Abha Singhal Joshi Dr. Mrinal Satish Mr. Soumyajit Pani Ms. Abha Sharma</p>	<i>Discussed about the name(s) of International Speaker and the date.</i>

06.03.2021	Through Video Conferencing (Google Meet)	<p style="text-align: center;"><u>Chairperson</u></p> <p>Hon'ble Ms. Justice Indira Banerjee</p> <p style="text-align: center;"><u>Members</u></p> <p>Hon'ble Mr. Justice A. S. Bopanna Ms. Madhu Arora Ms. V. Mohana Mr. Jaideep Gupta Ms. Abha Sharma Ms. Abha Singhal Joshi Dr. Mrinal Satish Mr. Soumyajit Pani Ms. Abha Sharma</p>	Discussed about tentative programme, all modalities like advertising, coordinating, invitation etc. and platform to be used for the proposed date to conduct symposium to observe International Women's Day, i.e. on 17th March, 2021.
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MEETINGS OF VOLUNTEERS AND AWARENESS PROGRAMMES

In the year 2021, the following meetings of Volunteers & Awareness Programmes were held:

Date	Venue	Attended by	Purpose of meeting/programme
04.02.2021	Through Video Conferencing (Through Google Meet)	<p>Ms. Madhu Arora, Member Secretary</p> <p style="text-align: center;"><u>Volunteers</u></p> <p>Ms. Nisha Bagchi Ms. Kumud Lata Das Ms. Jessy Kurian Ms. CharuWaliKhanna Ms. Sunita Hazarika Mr. Mithilesh Kr. Singh</p>	Meeting of Volunteers was conducted to organize an Awareness Programme for new recruits Junior Court Assistants in the Supreme Court.
22.02.2021	Multipurpose Hall, Additional Complex Building, Supreme Court	<p><u>Ms. Madhu Arora, Member Secretary</u></p> <p><u>Volunteers (Physically attended)</u></p> <p>Dr. Ritu Bhardwaj Ms. Kumud Lata Das</p> <p><u>Volunteers (Physically attended)</u></p> <p>Ms. Jessy Kurian Ms. CharuWaliKhanna Ms. Sunita Hazarika Ms. Nisha Bagchi</p> <p>Approximately 70 Jr. Court Assistants (2019 batch), Staff of Supreme Court of India.</p>	Volunteers who joined physically and virtually introduced the Gender Sensitization & Internal Complaints Committee, its regulations, working and other aspects to the newly joined recruits-Junior Court Assistants in the Registry.

INTERNATIONAL WOMEN'S DAY:

Every year 8th March is celebrated as Women's Day world wide. Due to COVID -19 and keeping in view the convenience of the proposed International Chief Guest, it was decided to conduct a virtual Symposium on 17th March, 2021 to observe International Women's Day, 2021 from 5.30 PM to 6.30 PM from the Conference Room, Additional Complex Building, Supreme Court of India.

The programme was as follows :

Welcome Address by Ms. Madhu Arora - Member Secretary.

Address throwing light on the function of GSICC by Ms. V.Mohana – Member.

Motivational speech and Introduction of the Chief Guest by Hon. Ms. Justice Indira Banerjee – Chairperson.

Key Note address by Dr. Phumzile Mlambo-Ngcuka, United Nations Under-Secretary-General and Executive Director of UN Women.

Vote of thanks by Mr. Jaideep Gupta - Member

The programme was virtually attended by approx 100 participants who joined through Zoom Meet app and other participants joined through You tube. The same was highly appreciated by the viewers.

FINANCIAL ISSUES:-

The then Hon'ble the Chief Justice of India vide order dated 16.01.2021 sanctioned a budget of Rs 1,50,000/- (Rupees one lakh and fifty thousand only) for effective implementation of the GSICC Regulations for the year 2021. The following expenses from the said budgetary allocation were incurred by the GSICC for organizing various meetings in the year 2021:

Date	Reason	Expenses Incurred (Rs.)
15.03.2021	Trial day (International Women's Day)	216/-
16.03.2021	Trial day (International Women's Day)	191/-
17.03.2021	Symposoium to observe International Women's Day,2021	2912/-
Total		3319

Regulation 7(2)(ii) of the GSICC obligates that the GSICC will organize programmes for the Gender Sensitisation of the Supreme Court community through workshops, seminars, posters, film shows, debates, displays etc. The GSICC proposes to conduct seminars and workshops to further the aim and object of the “The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013” with “The Gender Sensitisation and Sexual Harassment of Women at the Supreme Court of India (Prevention, Prohibition and Redressal), Regulations, 2013”. Therefore, a budgetary provision of Rs. 1,50,000/- (One lakh and fifty thousand only) may be made and accorded for the calendar year 2022.

(Madhu Arora)
Member Secretary, GSICC
03.02.2022